approached various organisation, including those of the Government of India, for exploring possibilities of absorption of these surplus workers, and as a result, some of these workers have already been provided alternative employment.

[Translation]

Training to Educated Youth by N.P.C.

9850. SHRI DEVENDRA PRASAD YADAV: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is any scheme for sending abroad the educated youths for training in Administrative management by the National Productivity Council;
- (b) if so, whether any application were invited in this regard recently; and
- (c) if so, the number of youths likely to be sent abroad for training especially from Bihar?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) and (c). Do not arise.

[English]

MAY 22, 1990

Hunting Facility in New P & T Connections At Railway Enquiry Officers

- 9851. SHRI PRATAPRAO B. BHOSALE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the new Post and Telegraph Connections added at Railway Enquiry Offices in Delhi have some hunting facility;
 - (b) if so, the details thereof;
- (c) whether Government propose to provide such facility at other important planes of country; and
- (d) if so, the name of places to be selected during current year and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH); (a) Yes, Sir.

(b) The following post and telegraph connection with facility of hunting are available in the Centralised Telephone Enquiry Office at Delhi:—

JYAISTHA 1, 1912 (SAKA)	Written Answers
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SI. No.	Telephone No.	No. of lines with hunting facility	Remarks
1	2	દ	4
-	131	47	For enquiries regarding running of trains.
٥i	3313535	80	For all enquiries except concerning reservations.
က်	3717171	15	- op-
4	Automatic Telephone Answering Machines	Answering Machines	
-	()) 1331	8	For arrival information for trains coming from North during the next two hours.
*	(ii) 1332	ιΩ	For arrival information for trains coming from East during the next two hours.
:	(iii) 1333	რ	For arrival information for trains coming from West during the next two hours.
=	(iv) 1334	m	For arrival information for trains coming from South during the next two hours.

241 Written Answers

- (c) Yes, Sir.
- (d) This facility is already available at Metropolitan and a number of other important stations.

Arrangement are being made to extend this facility progressively at other stations also.

[Translation]

Setting up of Maruti Udyog Limited Unit in Bihar

9852. SHRI SURYA NARAYAN YADAV: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is any proposal to set up a units of maruti Udyog Limited in Bihar;
- (b) if so, when it is likely to be commissioned; and
 - (c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) There is no plan to set up a second factory of maruti Udyog Limited anywhere in India at present.

[English]

Computerised check in facilities at Bangalore Airport

9853. SHRI H.C. SR!KANTAIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any propose to

provide computerised check in facilities at Bangalore Airport;

- (b) if so, when it will be provided; and
- (c) the places where this facility is already existing?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Computerised check-in facility has already been introduced at Bangalore Airport with effect from the 14th of January. 1990.

(c) Computerised check-in facility is existing at Delhi, Bombay, Calcutta and Madras airports, in addition to Bangaiore.

Overcharging of Prices of medicines

9854. SHRI K. MANVENDRA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether a number of instances of overcharging of price controlled drugs have come to the notice of Government;
- (b) if so, the details of such cases upto 30th April, 1990; and
 - (c) the action taken in these cases?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) Yes, Sir.

- (b) The requisite information, to the extent availabel with the Government, is given in the below statement.
- (c) Necessary proceedings have been initiated against a number of defaulter companies. In fact, in one case action for penal proceedings has also been initiated.